

COURT-I
BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL No. 175 of 2015

Dated: 4th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Pragati Power Corporation Ltd. ...Appellant(s)
Vs. ...Respondent(s)
Central Electricity Regulatory Commission & Ors.

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R.B. Sharma for R.5

Mr. Manish Srivastava for TPDDL

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **07.09.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson